

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
AHMEDABAD**

REGIONAL BENCH, COURT NO. 1

CUSTOMS APPEAL NO. 11968 OF 2015

[Arising out of OIO-KDL/COMMR/PVRR/13/2015-16 dated 29/10/2015 passed by
Commissioner of CUSTOMS-KANDLA]

Sachin Jindal

Partner, Jindal Fibres, Plot No. 49 & 58,
Sector-2, Kasez, Gandhidham,
Kutch, Gujarat

.....Appellant

VERSUS

C.C.-Kandla

Custom House,
Near Balaji Temple,
Kandla, Gujarat

.....Respondent

Appearance:

Present for the Appellant : Shri S. Bissa, Advocate

Present for the Respondent: Shri Rajesh R Kurup, Superintendent (AR)

CORAM:

HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

Date of Hearing : 07.03.2024

Date of Decision : 07.03.2024

ORDER

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 11965 of 2015.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Dharmi